

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 101 OF 2019 &
IA NO. 1859 OF 2018 & IA NO. 1772 OF 2019

Dated : 25th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

JSW Energy Limited

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee
Ms. Raveena Dhamija
Ms. Yashaswi Kant

Counsel for the Respondent(s) : Ms. Pratiti Rungta
Mr. Sumit Pargal for R-1

Mr. Sudhanshu S. Chodhari
Mr. Yogesh S. Kolte for R-3

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **18.12.2019.**

(S.D. Dubey)
Technical Member
vt/pk

(Justice Manjula Chellur)
Chairperson